

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT-III

18. C.P. 3662/2018

CORAM :SHRI MOHAMMED AJMAL, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **07.02.2020**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt Ltd  
**v/s.**

Magikwand Media Pvt Ltd

SECTION 230-232 OF COMPANIES ACT, 2013

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**ORDER**

Counsel for the Respondent is present. No representation from the Petitioner's side. It is submitted that the reply has already been filed and requested for adjournment. List this matter on 31.03.2020 for hearing of the Company Petition.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)

SD/-

MOHAMMED AJMAL  
Member (Judicial)